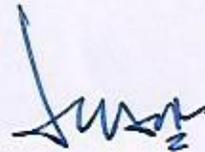


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**CENTRAL ZONE BENCH AT BHOPAL****ORIGINAL APPLICATION NO 61 OF 2020****In The Matter Of:****Maj Gen Harpreet Singh Bedi (Retd)****And Others****.... Applicants****Versus****Shri Vijay Singh, Dwarkadheesh Haveli Builders****...Respondent****Madhya Pradesh Pollution Control Board****Bhopal Municipal Corporation****.....Pro Forma Respondents****INDEX**

S.No.	Particulars	Page No.
1	Status Report by Applicant on Progress of Directions of the Hon'ble National Green Tribunal	120 - 127


Place: Bhopal**Date: 16 Oct 22****(Maj Gen Harpreet Singh Bedi)
Applicant**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

CENTRAL ZONE BENCH AT BHOPAL

ORIGINAL APPLICATION NO 61 OF 2020

In The Matter Of:

Maj Gen Harpreet Singh Bedi (Retd)

And Others

.... Applicants

Versus

Shri Vijay Singh, Dwarkadheesh Haveli Builders

...Respondent

Madhya Pradesh Pollution Control Board

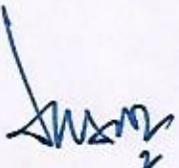
Bhopal Municipal Corporation

.....Pro Forma Respondents

**STATUS REPORT BY APPLICANT ON PROGRESS OF
DIRECTIONS OF THE HON'BLE NATIONAL GREEN TRIBUNAL**

Most Respectfully Showeth:

1. That the above titled Application has been filed for seeking relief from pollution being caused by open discharge of sewage, non – operation of Sewage Treatment Plants, contamination of subterranean water and blocking of natural rain water drain resulting in stagnation of water thus aggravating pollution.



RECEIVED
NATIONAL GREEN TRIBUNAL
BHO
21/08/20
26/08/19

2. That the instant status report is being filed to update the Hon'ble Tribunal on the progress or lack of it prior to the next hearing of the case on 10 Nov 2022.

Arrangements for Supply of Clean Water

3. **Directions of the Hon'ble Tribunal.** It was directed by the Hon'ble Tribunal in the Order dated 15 Oct 2020 and in subsequent hearings that the issue be resolved in a timely manner.

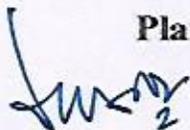
4. **Status.**

(a) The construction of the sump to store, pre-treat and further supply potable water to residents was carried out after repeated delays and the same was reported to the Hon'ble Tribunal during the hearing on 12 Oct 2022 by the Applicant, Maj Gen Harpreet Singh Bedi (Retd), appearing in person.

(b) **Current State.** The sump however, **has collapsed even before it could be filled fully apparently because of faulty design and construction. The photographs of the collapsed wall of the sump are at Annexure A15.**

(c) The Learned Counsel for the Respondent No 1, Shri Manav Tanwani had stated during the hearing on 12 Oct 2022 that an Action Taken Report has been filed the previous day. However, no report is found filed in the case till date.

(d) The Applicant has also earlier prayed for the Bhopal Municipal Corporation (BMC) to help resolve the issue in the **Proposed Action Plan for Implementation of Part of The Directions of The Hon'ble**



National Green Tribunal forwarded to the Commissioner BMC on 21 Oct 2020 and uploaded on the NGT website.

Prayer

5. It is most humbly prayed that the Hon'ble Tribunal may kindly direct Respondent No 1 to complete the construction of the sump to store and pre-treat the water to make it potable and provide the same to the residents. It is also humbly prayed that directions may kindly be passed to Bhopal Municipal Corporation oversee the implementation of the directions of the Hon'ble Tribunal.

10. Pass any other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the instant case.

Place: Bhopal

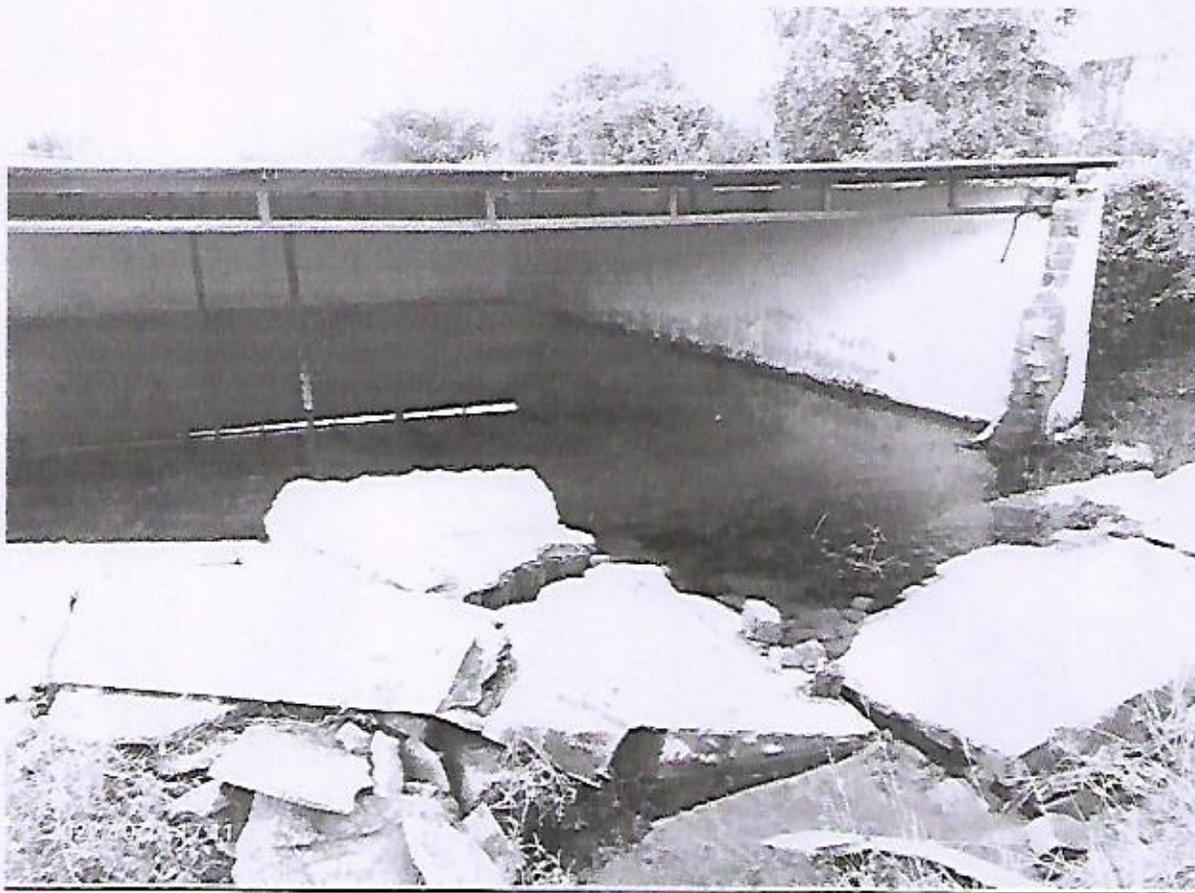
Date: 20 Oct 22



(Maj Gen Harpreet Singh Bedi)
Applicant

Annexure A 15
(Refers to Para 4(b) of Status
Report)

COLLAPSED SUMP



Subson
2

COLLAPSED SUMP



Jason
2

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH AT BHOPAL
ORIGINAL APPLICATION NO 61 OF 2020

In The Matter Of:

Maj Gen Harpreet Singh Bedi (Retd)

And Others



.... Applicants

Versus

Shri Vijay Singh, Dwarkadheesh Haveli Builders

...Respondent

Madhya Pradesh Pollution Control Board

Bhopal Municipal Corporation

.....Pro Forma Respondents

AFFIDAVIT

I, Maj. Gen. Harpreet Singh Bedi (Retd.), aged 63 years, son of Late Shri K S Bedi, presently residing at Flat Number 503, Block 4B, Dwarkadham Colony, Karond Bypass Road, Badwai, Bhopal 462038 do hereby solemnly affirm and state as under:

1. I am Applicant No.1 in the above captioned Application. I am well conversant with the facts and circumstances of the case, and am competent to swear the present Affidavit.



- 2. The status report has been drafted by me. The contents thereof are true to the best of my knowledge and belief, and based on records available with the Applicant(s). Nothing false is contained therein and nothing material has been concealed.
- 3. The Annexures to the Application are true copies of their respective originals.



[Signature]
DEPONENT

VERIFICATION

Verified at Bhopal on this 26th day of October 2022 that the contents of the above Affidavit are true and correct to the best of my knowledge and belief. Nothing false is contained therein and nothing material has been concealed therefrom.

[Signature]
DEPONENT



Date: 26 Oct 2022

[Signature]

Place: Bhopal

IDENTITY FOR ME
 NAME COL SHASHI KUMAR
 ADDRESS F-47 DWARULADHAM COLONY, BADAPAI BHOHAL
 SIGNATURE.....

SOLEMNLY AFIRMED BEFORE
[Signature]
26/10/22
 YOGENDRA KUMAR GUPTA
 NOTARY BHOHAL
 Reg.No. 09/03/08/21 (अ(नं) 2019)
 Dt. 28/08/19